GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1601 TO BE ANSWERED ON THE 29TH JULY, 2025

COMPENSATION TO FARMERS' FAMILIES

1601. SHRI HARENDRA SINGH MALIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to pay any compensation amount to the bereaved families of the farmers who have died during the "Farmers' Protest" in Delhi National Capital Region particularly in Western Uttar Pradesh and also to provide Government job to one member of such families;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Law and order and actions incidental there to is a subject matter of State Governments concerned. Compensations or ex-gratia is paid by State Government concerned, as per state norms. Details of such cases are not maintained centrally.
